### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## RAJYA SABHA STARRED QUESTION No. 140 TO BE ANSWERED ON 08.03.2021

#### Loss of green cover due to Central Vista Redevelopment Project

#### 140 SHRI TIRUCHI SIVA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the estimated environmental impact through loss of green cover due to Central Vista Redevelopment Project;
- (b) the various methods through which the Ministry has estimated this loss; and
- (c) whether the Ministry has suggested changes to reduce environmental damage due to the Redevelopment Project?

# ANSWER MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (c): A Statement is laid on the Table of the House.

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Statement referred to in reply to part (a) to (c) of Rajya Sabha Starred Question No.140 by Shri TIRUCHI SIVA regarding 'Loss of green cover due to Central Vista Redevelopment Project'due for the reply on 08.03.2021.

(a) to (c) Ministry has issued Terms of Reference (ToR) for preparation of Environmental Impact Assessment (EIA) Report and Environmental Management Plan (EMP) for Development/Redevelopment of Common Central Secretariat Buildings, Central Conference Centre along with other buildings by M/s Central Public Works Department at plot Nos. 137,120, 22A, 22B, 22C, 23D, 23C, 23B, 138, A&B Hutments, Part of plot 30B and 108 at Central Vista New Delhi.

The ToR issued to the project, *inter-alia*, includes assessment of the environmental impact due to development activities within Central Vista Avenue and the preparation of Environmental Management Plan by the project proponent.

As per project proponent (Central Public Works Department), there is no loss of green cover due to Central Vista Redevelopment Project. However, overall green cover is enhanced by 5.4 acre in Central Vista avenue for public use. The proposal for grant of environmental clearance in this respect is not yet received.

Ministry, has also granted Environment Clearance (EC) for expansion and renovation of Existing Parliament Building by M/s Central Public Works Department, Parliament House at plot number 116 and 118 at Central Vista, New Delhi. The EC issued to the project, mandates conditions including, *inter-alia*, compliance to Notification GSR 94(E) dated 25.01.2018 of MoEF&CC regarding dust mitigation measures for construction and demolition activities; implementation of plan to contain exceedance in ambient air quality at the site; implementation of Traffic Management Plan, etc.without any tree cutting.

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